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G.Tarai-Vrs-UOI&Ors

P.H.SI.No.1 (SB)

OA No. 871/2011

Order dated 22nd July, 2014.

CORAM

HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

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Heard Learned Counsel for both sides and perused the records. On the oral prayer of Mrs. M.Agarwal, Learned Counsel for the applicant this OA is disposed of as withdrawn with liberty to file better application, if so desired and in that event the same will be considered as per Rule/Law.



Member (Judicial)